

**OFFICE OF THE
PRINCIPAL DISTRICT & SESSIONS JUDGE SRINAGAR.**

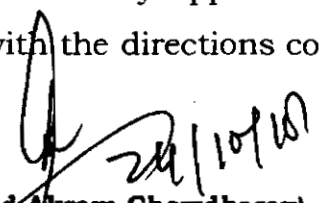
C I R C U L A R

No. 343

Dated: 24-10-2018

The Hon'ble High Court of J&K yesterday issued a direction to all the Judicial Officers with regard to pendency of undated cases, directing therein that the matter regarding the undated cases may be taken seriously and should monitor the process personally. After perusal of the said direction, report was sought from System Officer of this Court which shows that more than **1800 cases are undated** (Copy enclosed), with the result statements submitted manually by the Ahlimad's did not match the statements displayed in the Case Information System (CIS). Further it has also come to the knowledge of the undersigned that most of Ahlimad's are not feeding the correct data which is also a serious concern.

All Judicial Officers are hereby impressed to direct their concerned Staff to update all the files on the same day before leaving the office so that no case is left undated with further direction to link all the interlocutory Applications with the main cases. Any deviation or failure to comply with the directions contained in the Circular shall be viewed strictly.


(Mohammad Akram Chowdhary)
Principal District & Sessions Judge
Srinagar

No. 4374-4404/PDJS/Adm(18) Dated: 24-10-2018

Copy to the:

1. All the Presiding Officers of District Court Complex Srinagar for information and compliance.
- ✓ 2. Centre Project Coordinator (CPC) e-Courts Project, High Court of J&K Srinagar for information.
3. System Officer, District Court Srinagar for uploading the same on District Court Website.
4. Office Folder.


Principal District & Sessions Judge
Srinagar

e-Court Section of District Court, Srinagar
Weekly report of undated cases.

**The Worthy,
Pr. District & Sessions Judge,
Srinagar.**

Subject: Undated report both Civil and Criminal for all the Courts of District Srinagar.

Respected Sir,

The monthly report regarding undated as per your directions are as:

S.No	Court of the:	Report		
			Undated Cases	Total
1.	Pr. Distt. & Sessions Judge, Srinagar.	Civil	64	118
		Criminal	54	
2.	Addl. Distt. & Sessions Judge, Srinagar.	Civil	27	75
		Criminal	48	
3.	Ist Addl. Distt. & Sessions Judge, Srinagar.	Civil	1	1
		Criminal	0	
4.	2 nd Addl. Distt. & Sessions Judge, Srinagar.	Civil	2	8
		Criminal	6	
5.	3 rd Addl. Distt. & Sessions Judge, Srinagar.	Civil	60	133
		Criminal	73	
6.	4 th Addl. Distt. & Sessions Judge, Srinagar.	Civil	4	4
		Criminal	0	
7.	Spl. Judge Anticorruption C.B.I Cases, Kashmir-Srinagar.	Criminal	0	0
8.	Spl. Judge Anticorruption Kashmir- Srinagar	Criminal	0	0
9.	Addl. Spl. Judge Anticorruption Kashmir-Srinagar	Criminal	11	11
10.	Addl. District Judge Bank Cases.	Civil	58	58
11.	Addl. Distt. & Sessions Judge TADA/POTA	Criminal	16	16
12.	State Transport appellate Tribunal (MACT) Srinagar	Civil	37	37
13.	Chief Judicial Magistrate, Srinagar	Civil	64	77
		Criminal	13	
14.	Judge Small Causes Court, Srinagar	Civil	1	40
		Criminal	39	
15.	Sub Judge PT&E court Srinagar	Civil	40	70
		Criminal	30	
16.	Forest Magistrate, Srinagar.	Civil	32	114
		Criminal	82	
17.	Municipal Magistrate, Srinagar.	Civil	0	1
		Criminal	1	
18.	City Judge Sub Magistrate, Srinagar	Civil	0	0
		Criminal	0	

19.	Spl. Mobile Magistrate Traffic, Srinagar	-	-	-
20.	Sp. Mobile Magistrate 13 th F.C Srinagar	Civil	3	11
		Criminal	8	
21.	Addl. Mobile Magistrate Traffic, Srinagar	---	-	-
22.	City Munsiff, Srinagar	Civil	6	25
		Criminal	19	
23.	Ist Addl. Munsiff, Srinagar	Civil	0	0
		Criminal	0	
24.	2 nd Addl. Munsiff, Srinagar	Civil	6	175
		Criminal	169	
25.	3 rd Addl. Munsiff, Srinagar	Civil	57	393
		Criminal	336	
26.	Munsiff Sub Registrar, Srinagar	Civil	90	494
		Criminal	404	
			Total	1861

Dtd:-24-10-18

Yours faithfully,

(Malik Tariq) 24/10/18.
System Officer
e-Courts Srinagar.